

**Government of Jammu and Kashmir
Finance Department**

Notification

Srinagar, the 6th July, 2018

SRO-297 ; - In exercise of the powers conferred by proviso to section 124 of the Constitution of Jammu and Kashmir, the Governor is pleased to direct that the entries (i), (ii) and (iii) appearing in third para of clause (a) of rule 15 of the Jammu and Kashmir Civil Services (Revised Pay) Rules, 1998 shall be substituted by the following entries; namely:-

- | | | |
|------|--|---|
| i) | Drivers Gr-II
(3050-4590) (pre revised) | 40% of the total number of posts of Driver. |
| ii) | Drivers Gr-I
(4000-6000) (pre-revised) | 35% of the total number of posts of Drivers. |
| iii) | Chauffers
(5500-9000) (pre-revised) | 25% of the total number of posts of Drivers. |

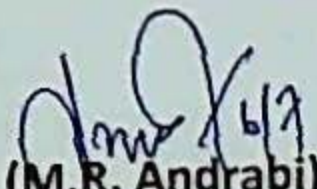
By order of the Government of Jammu and Kashmir.

**Sd/-
(Navin K. Choudhary), IAS,
Principal / Secretary to Government,
Finance Department.**

No.A/6(2013)-598

dated; **06-07-2018**

Standard endorsement


**(M.R. Andrabi),
Director General (Codes),
Finance Department.**